

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1751
(TO BE ANSWERED ON 27.07.2016)

COMPLAINTS RECEIVED IN CVC

1751. SHRI ANIL SHIROLE:
SHRI JANARDAN SINGH SIGRIWAL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government/Central Vigilance Commission (CVC) has received complaints against officials including officials working in various Public Sector Undertakings (PSUs) regarding their alleged involvement in financial irregularities;
- (b) if so, the details thereof during the last three years and the current year;
- (c) whether any specific complaint has been received by the Government/CVC regarding wilful withholding of payments to various Small Scale Industries (SSIs) by officials working in Instrumentation Limited, Kota (A Government of India Enterprise);
- (d) if so, the details thereof; and
- (e) the action taken by the Government/ CVC in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): As informed by the Central Vigilance Commission (CVC), the Commission does not maintain data allegation-wise i.e. allegation of financial irregularities etc. However, details of total number of complaints received and disposed of during the last three years and the current year i.e. up-to 30.06.2016 in the Commission are given as under:

Year	No. of complaints received (including brought forward from the previous year)	Disposed	Pending
2013	35332	33284	2048
2014	64410	62099	2311
2015	32149	30789	1360
Upto June 2016	40517	38033	2484

(c) to (e): Three complaints dated 22.07.2013, 09.09.2013 and 06.02.2014 were received by the CVC against officers of M/s Instrumentation Ltd (Kota) regarding non-payment of dues to 35 Small Scale Industries (SSI). As per the Complaint Handling Policy of the CVC, these complaints have been sent to D/o Heavy Industries by the Commission for necessary action on 19.08.2013, 03.10.2013 and 13.03.2014.

As informed by the D/o Heavy Industry, the complaint dated 22.07.2013 of Shri Jai Prakash Narayan Singh raised the issue of non-payment to one SSI Unit M/s Capital Electricals Ltd. (CEL), Noida. In the subsequent complaints dated 09.09.2013 and 06.02.2014, Shri Singh sought urgent action on the first complaint.

The D/o Heavy Industry has further stated that the entire payment has since been made to M/s CEL and therefore, the matter stands closed.
